

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

4. ORDER DT. 9.11.2000.

MA 825/00
Dr withdrawal
of the case - my
revered
m name

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Bmew

h
8/11/00

Copies of order
dt 9.11.2000 may be
sent to the court
for both sides.

19.11.2000

PM/PS
S.O.C

Heard Mr. S. K. Rath, learned counsel
for the applicant and Mr. Ashok Mohanty, learned
Sr. Counsel for the Respondents on MA No. 825/2000
by learned counsel for the petitioner who wants
that he does not want to pursue this OA. In view
of this, the OA is disposed of as not being
pressed.

Vice-Chairman
9/11/2000

Member (Judicial)